ALLOCATION OF TIME FOR DIS-POSAL OF GOVERNMENT LEGIS-LATIVE BUSINESS

VICE-CHAIRMAN (SHRI SATYANARAYAN REDDY): I have to inform the Aon. Members that the Business Advisory Committee at its meeting held today, the 4th August, 1988 allotted time for Government Legislative Business as follows:-

Consideration and passing of the following Bills;

- (a) The Food Corporation (Amendment Bill 1988 as passed by the Lok Sabha 2 hours
- (b) The Aircraft (Amendment) Bill, 1988, as passed by the Lok

Sabha

(c) The Labour (Exemp Laws tion from furnishing Returns and Maintaining Registers by certain Establishments) Bill 1988, as pass ed by the Lok Sabha 1 hour

Now, we shall take up the Short Duration Discussion Dr. Vijaya Mohan Reddy.

SHORT DURATION DISCUSSION

II. Recent incidents of Atrocities on Harijans and Tribals in some parts of the countrycontd.

SHRI ASHIS SEN (West Bengal): Sir, we have heard for about 15 minutes the speech of Mr. Rameshwar Thakur. The subject of the discussion is incidents of atrocities on Harijans and tribals in some parts of the country. We did not come here to hear from him the expenditure incurred on Harijans and the money spent on scholarships. They must prepare themselves for this kind of debate.

DR. G. VIJAYA MOHAN REDDY (Andhra Pradesh): Sir, it is well known that slavery continues to exist in India. It means that the slave has

no right on himself, on his own life. He cannot own property. He has to work for others without any remuneration. In Andhra PSradesh. we used to call such a system as vetti. It is not bonded labour. The man simply He exists to work for the does not exist. exploiting classes. His existence is only to go on working as a slave fo* the exploiting classes. outside the village. He is made to live He has no right on his own small hut. He has no right on his own life. He has to go on doing this work. When the Government official comes, he has to do the work for him. He has to be continuously doing the work for the landlord. He has to be at the mercy of the landlord. By any chance even if a small mistake is committed by him, brutal punishment is given. Sometimes it is even death. So many reports are coming. That means he is a slave. This system of exploitation is called fate. That means he is a slave by birth. That is the theory of birth. In the next janama if he does his labour well and if he goes on producing grain and filling the granaries of the rich, the God may give him birth in a better and privileged condition. This was there. That was philosophy shattered by Buddhism. Buddhism was a revolutionary force which urged equality. When Buddhism came in. anothpfc philosophy That philosophy is that it is all by introduced. karma. Neither this nor that was been able to ameliorate the condition of 25 per cent of our people from their existing- condition. 25 per cent of the people are slaves. Then, there is another tendey to divide them and convert them into religions. When they have heen converted into other religions. the same caste con-tinues. A onnver+ed Harijan in a Sikh community will become a Harijan of the Sikh community and not taken by the If he becomes a Christian, he has Harijan Church for him to pray. not the community church. If he becomes a Muslim. same is the case. Even by chansing the religion also, things